

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY  
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/272/KOB/2024 in CP(IBC)/47/KOB/2023
SECTION	REG. 12 (3) IBBI.
NAME OF PARTIES	JASIN JOSE (BANKRUPTCY TRUSTEE) M/S JM FINANCIALS ASSETS RECONSTRUCTION COMPANY LTD V/S KORAH JOHN.
PETITIONERS ADVOCATE/ PROFESSIONAL	A. KEVIN THOMAS
RESPONDENTS ADVOCATE/ PROFESSIONAL	

24th JULY 2024

## ORDER

### IA(IBC)/272/KOB/2024 in CP(IBC)/47/KOB/2023

Learned Counsel, Mr. Kevin Thomas appears on behalf of the Applicant through virtual mode. Learned Counsel, Mr. Arjun R Naik appears through virtual mode and submits that he is appearing on behalf of the Respondent and seeks time to file Vakalthnama and reply affidavit. Time granted, let the same be done within a period of three weeks. Copy of the reply shall be served on the other side.

List this matter for further consideration on **28.08.2024**.

Sd /-

RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI  
MEMBER (JUDICIAL)